

In regard to mini buses, the State Transport Authority, Delhi, sanctioned 100 permits for such vehicles for operation in the Union Territory of Delhi. Out of this, 70 permits have already been granted to private operators who are running mini buses in the city at present. They charge a minimum fare of 35 paise and a maximum of Re. 1 as approved by the State Transport Authority. The D.T.U. maximum of Re. 1 as approved by the last three years in the walled city on the routes which were earlier served by the Tramways. The fare charged by the Undertaking is not excessive. It is 20 paise minimum and 40 paise maximum.)

1054. [Transferred to the 17th June, 1971.]

PRIMARY SCHOOLS IN DELHI

1055. CHOUDHARY A. MUHAMMAD: Will the Minister of EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्री

be pleased to state:

(a) the names of the Primary Schools run by Government in Delhi; and

(b) whether it is a fact that the standard of education in these schools is going down day by day?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्री

(SHRI D. P. YADAV): (a) and (b) The requisite information is being collected from the Delhi Administration and the local bodies concerned and will be laid on the Table of the Sabha as soon as possible.

HIGHER SECONDARY SCHOOLS IN DELHI

1056. CHOUDHARY A. MUHAMMAD: Will the Minister of EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्री

be pleased to state:

(a) the names of the Higher Secondary schools which are run by Government in Delhi;

(b) whether it is a fact that the standard of education of the said schools is going down day by day; and

(c) the results of the schools mentioned in part (a) above as compared to the results of the schools that are receiving aid from Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री

(SHRI D. P. YADAV): (a) to (c). The requisite information is being collected from the Delhi Administration and will be laid on the table of the Sabha as soon as possible.

ACCOUNTS OF NATIONALISED BANKS

1057. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the accounts of the nationalised banks for the year 1970 have since been finalised;

(b) if so, the details thereof; and

(c) if the accounts have not been finalised the time by when these will be finalised and what are the reasons for the delay?

THE MINISTER OF FINANCE

वित्त मंत्री

(SHRI Y. B. CHAVAN): (a) to (c). The nationalised banks are expected to finalise their accounts for the year 1970 by the end of June, 1971. The delay in finalisation of accounts has been due to non-submission of returns by some branches in time, staff difficulties, delay in completion of branch audit, increased work load of branch auditors, etc.